### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA STARRED QUESTION. NO. 130 TO BE ANSWERED ON THE 09<sup>TH</sup> DECEMBER, 2025

#### DAMAGE TO PADDY CROPS DUE TO NATURAL CALAMITIES

\*130. SMT. KRISHNA DEVI SHIVSHANKAR PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the recent heavy rains/drought/hailstorms/pest infestations have caused significant damage to the paddy crop in Banda and Chitrakoot districts;
- (b) the total hectares of paddy crop that got damaged in these two districts along with the overall estimated loss due to the same;
- (c) the total amount of crop damage compensation disbursed to affected farmers so far under the Pradhan Mantri Fasal Bima Yojana (PMFBY);
- (d) the total number of farmers yet to receive crop damage compensation along with the time by which they are likely to receive the same; and
- (e) whether the Government is considering to provide additional relief packages/special assistance to farmers therein?

#### **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.130 REGARDING "DAMAGE TO PADDY CROPS DUE TO NATURAL CALAMITIES" DUE FOR REPLY ON 09<sup>TH</sup> DECEMBER 2025

(a) to (d): As per the National Policy on Disaster Management (NPDM), the State Government is primarily responsible for providing necessary relief measures on ground level in the wake of notified calamities. The State Governments undertake relief measures in the wake of natural calamities from funds available in the form of the State Disaster Response Fund (SDRF) in accordance with the Government of India approved items and norms. Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation. Rs.1836 Crores has already been released to SDRF in 2025-26.

As informed by State Government of Uttar Pradesh, in the District of Banda and Chitrakoot, different crops have been damaged by heavy rains / floods. There is no information regarding loss of crops due to Drought, Hailstorms, and Pest attacks. The area of crop losses in Banda is 2284.78 hectare and in Chitrakoot crop loss of paddy is 106.32 hectare.

The Government of India has introduced yield-based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather based Restructured Weather Based Crop Insurance Scheme (RWBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize income of farmers. Comprehensive risk insurance is provided under the scheme from preharvesting to post-harvest losses. Under this Scheme, claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government.

Details of data of PMFBY/RWBCIS for Banda and Chitrakoot districts of Uttar Pradesh for year 2024-25 as on October 2025.

District	Application Enrolled	Claims Paid
	(In No.)	(Rs. In Crore)
Banda	251,340	16.04
Chitrakoot	188,129	3.32
Total	439,469	19.36

\*Source: NCIP. 2024-25

(e): As informed by the State Government of Uttar Pradesh, there is no such proposal.

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